

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2652
ANSWERED ON:28.07.2014
PPP TO OPEN PETROL PUMP
Patel Smt. Anupriya Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has allowed to open new petrol pumps through Public Private Partnership (PPP);
- (b) if so, the number of such petrol pumps opened during each of the last three years and the current year, State-wise;
- (c) whether the allotment of land to private companies is made on concessional rate/ market rate for the purpose;
- (d) if so, the details thereof; and
- (e) the details of the operational/non-operational petrol pumps in the country along with the action taken by the Government against those petrol pumps which are non- operational and land is being used for other activities?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Oil Marketing Companies (OMCs) have reported that Retail Outlets are set up on the model of Public Private Partnership except Company Owned Company Operated. The facilities like pump, tank belong to the OMCs, whereas the site either belongs to the OMCs or the dealers i.e. Company Owned/Leased and Dealer Owned respectively. The Petrol Pumps are mostly operated or run by selected dealers in their individual capacity or as a partnership firm.
- (b) The State-wise number of Retail Outlets commissioned by Oil Marketing Companies (OMCs) during the last three years and the current year throughout the country is provided in Annexure.
- (c) & (d) Oil Marketing Companies have reported that they do not allot any land to Private Companies.
- (e) OMC-wise total number of Retail Outlets operational as on 01.07.2014 are as under :

IOCL 24111
HPCL 12909
BPCL 12215

In case of Company owned/leased sites which are terminated and become non-operational, they are regularized by appointing a fresh dealer through divestment to pending corpus fund allottee. In case of terminated dealer owned sites, the facilities are removed by the OMCs after exploring possibility of taking over of the site.